

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**UNSTARRED QUESTION NO. 2150 TO BE ANSWERED ON: 29.07.2022**

**Sale of Low Quality Pesticides**

**2150: SHRI RAMDAS C. TADAS:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the farmers in Maharashtra and other states have demanded action against the companies involved in short supply of fertilizers and selling of low quality pesticides;
- (b) if so, the details thereof along with the action taken in this regard;
- (c) whether the large scale fertilize companies/ industries are being promoted for disinvestment which would have an adverse effect on the medium and small entrepreneurs; and
- (d) If so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

**(SHRI BHAGWANTH KHUBA)**

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(a) & (b): The availability of fertilizers in the country during the ongoing Kharif 2022 season has remained comfortable. Further, as per the Insecticides Act 1968, the quality control of pesticides is primarily conducted by the States being licensing authority. Insecticide Inspectors appointed by the State Governments and Central Government under section 20 of Insecticides Act have been vested with powers to enter, search premises, seize documents, stop distribution, sale or use of stock of insecticides and take insecticide samples for analysis at State Pesticides Testing Laboratories to ensure that conditions of the Certificate of Registration or License and provisions of the Act are complied with. Insecticide Inspectors periodically inspects the manufacturer, distributors, dealers and retailers within the area of his jurisdiction to satisfy himself that the conditions of the license are complied with.

At present 11080 officers of State Governments are notified as Insecticide Inspectors to check the quality of pesticides and its management. Insecticide samples are drawn and are analyzed in 70 State Pesticides Testing Laboratories established in 24 States and 3 UTs with a total annual capacity to test 77675 samples.



The Central Government supplements the resources of State/UT Governments in quality control testing of pesticides. At present, 191 Central Government officers are notified as Central Insecticide Inspector and two Regional Pesticides Testing Laboratories at Chandigarh and Kanpur are established under the Directorate of Plant Protection, Quarantine & Storage (DPPQ&S) with an annual testing capacity of 3100 samples. In case of any dispute, samples are referred to Central Insecticides Laboratory (CIL), Faridabad constituted under section 16 of the Act, with an annual capacity of 1600 samples.

During the last 05 years (2017-18 to 2021-22), a total of 340479 samples have been analyzed and in 3639 cases, prosecution have been filed against firms who were found involved in the manufacture, sale and illegal import of sub-standard/low quality pesticides and in 137 cases the firms have been convicted by the Hon'ble Courts. (State wise information on quality control of pesticide for last 5 years is attached at (Annexure-I)

(c) & (d): No sir. There is no decision for disinvestment of large scale Fertilizer Company at present.

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Statement showing statistics of the Quality control of Pesticides in State Pesticides Testing laboratories (SPTLs) during last five years

S.No.	State/UT	2017-2018				2018-2019				2019-2020				2020-2021				2021-22			
		No. of samples Analyzed	Misbranded	Prosecution launched	Accused convicted	No. of samples Analyzed	Misbranded	Prosecution launched	Accused convicted	No. of samples Analyzed	Misbranded	Prosecution launched	Accused convicted	No. of samples Analyzed	Misbranded	Prosecution launched	Accused convicted	No. of Samples drawn	No. of samples analyzed	Misbranded	Prosecution launched
1	Andhra Pradesh	5094	85	62	-	5120	118	101	-	5116	83	83	0	6763	68	-	-	4652	4028	53	0
2	Arunachal Pradesh	NR	-	-	-	-	-	-	-	11	0	0	-	-	-	-	-	0	0	0	0
3	Assam	31	-	-	-	76	-	-	-	NR	-	-	-	24	-	-	-	14	38	0	0
4	Bihar	817	24	NR	-	639	22	NR	-	115	1	5	-	755	6	-	-	3680	569	4	0
5	Chhattisgarh	604	55	NR	-	599	38	-	-	481	11	11	-	239	11	-	-	588	402	16	0
6	Delhi	76	-	-	-	39	-	-	-	NR	-	-	-	0	-	-	-	26	21	4	0
7	Goa	4	-	-	-	5	-	-	-	9	-	-	-	0	-	-	-	4	4	0	0
8	Gujarat	2905	77	59	12	4011	174	146	5	3961	119	72	5	2651	85	10	-	4379	4510	114	55
9	Haryana	1506	49	26	14	1540	84	58	4	2143	182	76	8	1469	109	20	4	2171	1676	125	21
10	Himachal Pradesh	423	0	-	-	427	-	-	-	238	0	0	-	140	0	0	0	187	382	0	0
11	Jammu Kashmir	1121	45	45	6	1110	26	20	5	1910	62	36	10	1949	28	11	1	1407	1062	43	26
12	Jharkhand	136	1	1	-	90	-	-	-	94	2	-	-	28	0	-	-	14	10	0	0
13	Karnataka	3857	58	7	-	3562	42	8	-	5964	62	8	-	5460	64	-	-	4547	5097	63	0
14	Kerala	1523	6	6	6	1552	6	6	-	1060	8	0	-	2129	-	-	-	1835	1807	2	0
15	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	0	0	0
16	Madhya Pradesh	791	85	-	-	680	81	2	-	1326	146	4	-	1159	178	10	-	1690	1579	268	8
17	Maharashtra	7600	258	243	-	7938	310	261	-	7763	263	95	2	2306	71	10	-	21376	18517	602	123
18	Manipur	NR	-	-	-	NR	-	-	-	NR	-	-	-	-	-	-	-	-	2	0	0
19	Meghalaya	NR	-	-	-	NR	-	-	-	NR	-	-	-	0	-	-	-	0	0	0	0
20	Mizoram	NR	-	-	-	20	0	0	-	0	0	0	-	-	-	-	-	0	0	0	0
21	Orissa	507	26	1	-	560	27	1	-	666	14	1	1	527	11	-	-	543	521	12	0
22	Pondicherry	87	0	NR	-	62	0	NR	-	189	0	0	-	-	-	-	-	247	171	0	0
23	Punjab	3821	77	69	-	3925	44	24	-	3961	103	2	-	2457	19	21	-	2056	1427	27	5
24	Rajasthan	2969	84	25	-	2800	46	12	-	2585	101	1	-	1852	112	3	-	1845	7848	383	28
25	Sikkim	NR	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	0	0	0	0
26	Tamil Nadu	21759	125	30	-	21638	134	30	-	21020	216	14	-	17776	103	7	-	21569	19147	99	0
27	Telangana	3700	27	-	-	3678	25	23	-	3619	20	3	-	3043	13	-	-	3865	3459	15	0
28	Tripura	55	0	NR	-	22	0	-	-	79	0	0	-	68	4	-	-	70	118	0	0
29	Uttarakhand	326	22	20	-	428	18	16	-	221	10	10	-	392	19	19	-	387	435	16	16
30	Uttar Pradesh	6735	452	381	-	6458	544	475	-	6707	389	206	17	3513	206	203	19	7120	6292	404	250
31	West Bengal	1045	0	NR	-	1099	8	8	-	833	5	0	-	519	5	-	-	528	497	3	0
Total		67492	1556	975	38	68078	1747	1191	14	70071	1797	627	43	55219	1112	314	24	84800	79619	2253	532

NR: Not Reported



2017-18 to 2021-22	
Total sample analysed	340479
Prosecution launched	3639
Convicted	137

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